

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **01.04.2025** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 32/2021 For Stay IA No. 74/2021	P. Naveen Chakravarthy Vs Ramakrishnan Sadasivam, Liquidator of MK Cables & Conductors Pvt. Ltd. & Anr.	Mr. B Deepak Narayanan	Mr. T Ravichandran R1 Mr. ML Ganesh R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 180/2025 For Stay IA No. 488/2025	Sadananda Maiya P Vs Karnataka Bank Ltd. & Anr.	Mr. NP Vijaykumar	
3.	Comp App (AT) (CH) (Ins) No. 181/2025 For Stay IA No. 490/2025	Sadarshan Maiya Vs Karnataka Bank Ltd. & Anr.	Mr. NP Vijaykumar	
4.	Comp App (AT) (CH) (Ins) No. 182/2025 For Stay IA No. 491/2025	Sunanda Maiya Vs Karnataka Bank Ltd. & Anr.	Mr. NP Vijaykumar	
5.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors. Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt. Ltd. & 8 Ors.	Mr. MV Swaroop	
6.	Comp App (AT) (CH) (Ins) No. 175/2025 For Stay IA No. 464/2025	Axis Bank Ltd Vs Bank Of Baroda & 2 Ors.	Mr.S Sathiyarayanan	
7.	Comp App (AT) (CH) No. 26/2025 For Stay IA No. 430/2025 For Direction IA No. 431/2025 For Additional Docs. IA No. 432 & 483/2025	Kandimalla Bhaskar Vs Amaravathi Textiles Pvt Ltd & 32 Ors.	Mr. Anant Merathia	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) No. 07/2025 For Stay IA No. 88/2025 For Direction IA No. 89/2025	Rekha Prabhakar Vs ELV Supply Chain Solutions & Services Pvt. Ltd. & 2 Ors	Mr. PS Suman	Ms. Durga Bhatt- R2

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Restoration App No. 11/2025 in Comp App (AT) (CH) No. 900956/2024	Delta Finster Ltd. & 3 Ors. Vs Muhammed Abdul Jabbar Arackal & 3 Ors.	Mr. Sandeep Kumar Ambalavanan	
10.	Restoration App No. 13/2025 in Comp App (AT) (CH) (Ins) No. 57/2022 For Condone Delay IA No. 465/2025	SEW Infrastructure Ltd Vs TVL Narsimha Rao RP of Amrit Jal Ventures Pvt. Ltd	Mr. M Shriraj	
11.	IA No. 451/2025 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt. Ltd. & Anr.	Mr. G Kalyan Jhabakh	Mr. Sarath Babu R1 R2
12.	IA No. 492/2025 (For Urgent Hearing) in Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No.557/2023 For Stay IA No.556/2023 To Vacate Stay IA No. 493/2025	Sunbeam Structural Pvt. Ltd. Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
13.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No.558/2023 For Exemption IA No.559/2023	KG Muralidharan Vs Sachin Shrinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
14.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan R3

15.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivas Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
16.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivas Bhattad, RP & 2 Ors	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881, 882 & 883/2022 To Dispense with IA No. 884/2022	Wahaca Trading Pvt. Ltd. Vs Shivdutt Bannanje RP of Bhuwalka Steels Industries Ltd. & Anr.	Mr. Abishek Jenasen	Mr. Anant Merathia R1 Mr. Thriyambak J Kannan- R2
18.	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023	Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao & 6 Ors.	Mr. Pramod Kumar	Dr. KS Ravichandran Ms. Manjula Devi R1, R2 R4 & R6
19.	Comp App (AT) (CH) (Ins) No. 405/2024 For Stay IA No. 1103/2024	Binjusaria Ispat Pvt. Ltd. Vs Maruti Venkata Subba Rao Poluri RP of Abhirama Steels Pvt. Ltd.& Anr.	Mr. Amir Bavani	Mr. Rohan Aloor- R2
20.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr.	Mr. Varun Srinivasan	Mr. Abhishek Anand R1 Ms. Krutika Raghavan R2
21.	Comp App (AT) (CH) (Ins) No. 296/2024	Joint Commissioner of Commercial Taxes & GST, Odisha Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Mr. Anand Das	Ms. Anuradha Bisani, Liquidator
22.	Comp App (AT) (CH) No. 06/2025 For Stay IA No. 68/2025	New Tirupur Area Development Corporation Ltd. Vs Aidqua Holdings (Mauritius) Inc. & Anr.	Ms. Priyadarshini Natarajan	Mr. Dwarakesh Prabhakaran- R1
23.	Comp App (AT) (CH) No. 09/2025	Sridhar Somashekar Director & Shareholder of Vinyas Constructions Pvt. Ltd. & Anr. Vs Vinyas Construction Pvt Ltd & 3 Ors.	Ms. Alpa Jain, PCS	Mr. N Alagunayanan- R4

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022 For Additional docs. IA No. 542/2024	K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
25.	Comp App (AT) (CH) No 67/2022 For Stay IA No.713/2022	K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
26.	Comp App (AT) (CH) No 68/2022 For Stay IA No. 714/2022	K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
27.	Comp App (AT) (CH) No 69/2022 For Stay IA No. 715/2022	K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
28.	Comp App (AT) (CH) No 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
29.	Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
30.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/202	K.Subramani & 2 Ors. Vs SK Ganesan & 12 Ors. WITH	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
31.	Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022	K. Vaidyalingam & 5 Ors Vs S. K. Ganesan & 5 Ors. WITH	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
32.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs S.K. Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
33.	Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs S.K. Ganesan & 13 Ors. WITH	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
34.	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 For Additional docs. IA No. 1197/2024	S. Arun Vs SK Ganesan & 4 Ors WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
35.	Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022	K. Subramani Vs S K Ganesan & 3 Ors. WITH	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
36.	Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K.Subramani & 3 Ors. WITH	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain R4
37.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S. Arun & 4 Ors.	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain R5

38.	TA (AT) No. 282/2021 (Comp App (AT) No. 82/2020 For Stay IA No. 1344/2020 For Exemption IA No. 1345/2020)	Baby Mathew & Anr. Vs Mar Jacob Thoomkuzhy & 9 Ors. WITH	UKCA & Partners	Dr. KS Ravichandran R5- R10
39.	TA (AT) No. 284/2021 (Comp App (AT) No. 98/2020 For Stay IA No. 1592/2020 For Exemption IA No. 1593/2020)	Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors	Dr. KS Ravichandran Ms. S Manjula Devi	UKCA & Partners- R1,R6 Mr. Menon- R2-R5
40.	Comp App (AT) (CH) (Ins) No. 03/2022	Maximus People Solution Pvt Ltd Vs Jeyyam Global Foods Pvt. Ltd.	Mr. M. Devaraj	Ms. S Yogalakshmi
41.	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	EM Najeeb Ellias Mohammed Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr.	Dr. KS Ravichandran, PCS	Mr. Varun Srinivasan R1
42.	Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024	EM Najeeb Ellias Mohammed, Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr.	Mr. Mayan H Jain	Mr. Varun Srinivasan R1 Mr. PV Vinod- R2
43.	Comp App (AT) (CH) (Ins) No. 433/2023 For Exemption IA No.1334 & 1335/2023	PRG Buildcon India Pvt. Ltd. Vs Riddhima Estates Pvt. Ltd	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Abhishek Jenasenan
44.	Comp App (AT) (CH) No. 10/2024 For Exemption IA No.163/2024 For Stay IA No.162/2024 For Direction IA No.695/2024 For Urgent Hearing IA No.765/2024 Contempt Case No. 4/2024	M. Sai Sudhakar & 2 Ors. Vs Mantrawadi Nagachandrika & 9 Ors	Mr. Anshuman Sharma	Mr. Asad Hussain R1- R5
45.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator- Khaitan Electricals Ltd. & Anr.	Mr.Sathiyarayanan	Mr. Pranay Agarwal R1

02.00 PM

Note: After the matter listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3 R5 R7 Mr. Sriram Venkatavaradan- R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in